

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:843

ANSWERED ON:08.08.2013

OUTSTANDING DUES OF DD AIR

Chowdhury Shri Bansagopal;Roy Shri Mahendra Kumar;Saha Shri Anup Kumar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan (DD) and All India Radio (AIR) owe dues to various Ministries /Departments;

(b) If so, the details of such dues and the names of the Government Departments/ Ministries to which the outstanding amount is payable by DD and AIR, DD/AIR-wise; and

(c) the steps being taken by the DD/AIR in this regard during each of the last three years and the current year, DD/AIR-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING, (SHRI MANISH TEWARI)

(a) & (b): According to the information furnished by Prasar Bharati, the details of dues to Government Departments/ Ministries which are estimated on the basis of usage of space segment and spectrum in the previous years are given as under:

(Rs. in Crore)

Description	AIR			DD			Grand Total	
	2011	2012	Total	2011	2012	Total		
ISRO for Space Segment	-12	-13		-12	-13			
Ministry of Communications and Information Technology for Spectrum Charges	2.96	6.90	9.86	28.64	77.88	106.52	116.38	
Total	16.26	20.20	36.46	63.40	179.78	243.18	279.64	

(c) i) An amount of Rs.1349.54 crore which was due towards Space Segment and Spectrum Charges till 31.3.2011, has been waived by the Government and as for dues of Rs.163.26 crore and Rs.116.38 crore aggregating to Rs.279.64 crore for the years 2011-12 & 2012-13 respectively as detailed in the above table, action is being taken at appropriate level.

ii) Government meets 100% salary of employees only on role of Prasar Bharati. However, Prasar Bharati is required to pay to various Central /State/ Paramilitary/Police organizations the cost of safeguarding the infrastructure, installations, land, buildings etc. of AIR and DD located across the country. Prasar Bharati meets the salary and allowances of Police/Paramilitary personnel so engaged out of its internal resources. The annual dues on account of such services availed by Prasar Bharati are in the region of Rs.72 Crore. The payments are being made from time to time. With regard to dues that could not be paid in time due to financial crunch, Prasar Bharati ensures making such payment, during the next financial year.